

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 957 of 2019**

**IN THE MATTER OF:**

**JSW Steel Ltd.**

**...Appellant**

**Vs**

**Mahender Kumar Khandelwal & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Kapil Sibal and Mr. Arun Kathpalila, Sr. Advocates with Mr. Manmeet Singh, Mr. Anurag Robin Frey, Ms. Nishtha Chaturvedi and Ms. Abhilasha Khanna, Advocates.**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya and Ms. Charu Bansal, Advocates for RP.  
Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.  
Mr. Zoheb Hossain, Advocate for ED.**

**With**

**Company Appeal (AT) (Insolvency) No. 1034 of 2019**

**IN THE MATTER OF:**

**Sanjay Singal & Anr.**

**...Appellants**

**Vs**

**Punjab National Bank & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Arvind Kumar Gupta and Ms. Henna George, Advocates.**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya and Ms. Charu Bansal, Advocates for RP.  
Mr. Kapil Sibal and Mr. Arun Kathpalila, Sr. Advocates with Mr. Manmeet Singh, Advocate for JSW.  
Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.**

**With**

**Company Appeal (AT) (Insolvency) No. 1035 of 2019**

**IN THE MATTER OF:**

**Kalyani Transco**

**...Appellant**

**Vs**

**Bhushan Power & Steel Ltd. Through RP & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Nikhil Palli and Mr. Pranav, Advocates.**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya and Ms. Charu Bansal, Advocates for RP.  
Mr. Kapil Sibal and Mr. Arun Kathpalila, Sr. Advocates with Mr. Manmeet Singh, Advocate for JSW.**

**Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.**

**Mr. Arvind Kumar Gupta, Advocate for Mr. Sanjay Singal.**

**With**

**Company Appeal (AT) (Insolvency) No. 1055 of 2019**

**IN THE MATTER OF:**

**Jaldhi Overseas PTE Ltd.**

**...Appellant**

**Vs**

**Bhushan Power & Steel Ltd. & Ors.**

**...Respondents**

*Company Appeal (AT) (Insolvency) No. 957 of 2019, 1034 of 2019, 1035 of 2019, 1055 of 2019, 1074 of 2019 and 1126 of 2019.*

**Present:**

**For Appellant:** Mr. S. N. Mukherjee, Sr. Advocate with Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra and Mr. Shashank Shekhu, Advocates.

**For Respondents:** Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya and Ms. Charu Bansal, Advocates for RP.  
Mr. Kapil Sibal and Mr. Arun Kathpalila, Sr. Advocates with Mr. Manmeet Singh, Advocate for JSW.  
Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.

**With**

**Company Appeal (AT) (Insolvency) No. 1074 of 2019**

**IN THE MATTER OF:**

**Medi Carrier Pvt. Ltd.**

**...Appellant**

**Vs**

**Mahendra Kumar Khandelwal  
RP of Bhushan Power & Steel Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellants:**

**For Respondents:** Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya and Ms. Charu Bansal, Advocates for RP.  
Mr. Kapil Sibal and Mr. Arun Kathpalila, Sr. Advocates with Mr. Manmeet Singh, Advocate for JSW.  
Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya and Ms. Neha Shivhare, Advocates for CoC.

**With**

*Company Appeal (AT) (Insolvency) No. 957 of 2019, 1034 of 2019, 1035 of 2019, 1055 of 2019, 1074 of 2019 and 1126 of 2019.*

**Company Appeal (AT) (Insolvency) No. 1126 of 2019**

**IN THE MATTER OF:**

**CJ Darcl Logistics Ltd.**

**...Appellant**

**Vs**

**Mahendra Kumar Khandelwal  
RP of Bhushan Power & Steel Ltd.**

**...Respondent**

**Present:**

**For Appellants: Mr. Atul Shanker Mathur and Ms. Priya Singh,  
Advocates.**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya  
and Ms. Charu Bansal, Advocates for RP.**

**O R D E R**

**06.12.2019:** It is stated that Hon'ble Finance Minister being the Minister of both Enforcement Directorate and Ministry of Company Affairs, the matter is pending consideration before the Central Government. We accordingly direct the Enforcement Directorate and Ministry of Corporate Affairs to state the development, if any, by the next date.

Let these appeals be listed 'for orders' on **12<sup>th</sup> December, 2019 at 12:30 PM**, when similar matter is likely to be listed.

Parties may complete the pleadings in the meantime.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

*am/gc*

*Company Appeal (AT) (Insolvency) No. 957 of 2019, 1034 of 2019, 1035 of 2019, 1055 of 2019, 1074 of 2019 and 1126 of 2019.*